



Phone No: 0194-2483422

JAMMU AND KASHMIR

PEOPLES DEMOCRATIC PARTY

2, Circuit House, Emporium Lane Residency Road Srinagar-190001

18/12/17

Mr. Santosh Kumar,
Under Secretary,
Election Commission of India,
Nirvachan Sadan, Ashoka Road,
New Delhi.

PPEVIS

Am
18/12/17
Shari

No: PDP-17/998/2017. Dated: 13.12.2017.

Subject: Annual Audited report of the Financial Year 2016-17-
regarding

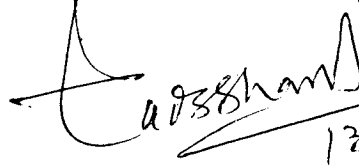
Sir,

Kindly refer to your letter No.56/AA/2017/PPE MS/937
The requisite Party Account duly audited by the Chartered
Accountant is enclosed herewith for further necessarily action at
your end.

With regards.

Encl: 11 leaves.

Yours sincerely,


13/12/2017

(Office Secretary)
J&K PDP, Srinagar.

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-3, ITR-4, ITR-5, ITR-6, ITR-7 transmitted electronically with digital signature]

Assessment Year

2017-18

PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name			PAN		
	THE JAMMU & KASHMIR PEOPLES DEMOCRATIC PARTY			AAEFT1609G		
	Flat/Door/Block No	Name Of Premises/Building/Village		Form No. which has been electronically transmitted	ITR-7	
	HEAD OFFICE 2 EMPORIUM LANE	RESIDENCY ROAD				
	Road/Street/Post Office	Area/Locality		Status Firm		
	-	SRINAGAR				
	Town/City/District	State	Pin/ZipCode	Aadhaar Number/Enrollment ID		
	SRINAGAR	JAMMU & KASHMIR	190001			
	Designation of AO(Ward/Circle)			Original or Revised		
	EXEMPTIONS CIRCLE 1, CHD			ORIGINAL		
E-filing Acknowledgement Number			Date(DD/MM/YYYY)			
265952531281017			28-10-2017			
COMPUTATION OF INCOME AND TAX THEREON	1	Gross total income			1	0
	2	Deductions under Chapter-VI-A			2	0
	3	Total Income			3	0
	3a	Current Year loss, if any			3a	0
	4	Net tax payable			4	0
	5	Interest payable			5	0
	6	Total tax and interest payable			6	0
	7	Taxes Paid	a	Advance Tax	7a	0
			b	TDS	7b	0
			c	TCS	7c	0
d			Self Assessment Tax	7d	0	
e			Total Taxes Paid (7a+7b+7c +7d)	7e	0	
8	Tax Payable (6-7e)			8	0	
9	Refund (7e-6)			9	0	
10	Exempt Income	Agriculture		0	0	
		Others		0		

This return has been digitally signed by MEHBOOBA MUFTI in the capacity of PARTY PRESIDENT
 having PAN AKSPM9208Q from IP Address 169.149.23.13 on 28-10-2017 at SRINAGAR

Dsc SI No & issuer 2359863437154184402CN=SafeScript sub-CA for RCAI Class 2 2014,OU=Sub-CA,O=Sify Technologies Limited,C=IN

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

FORM NO. 10BB

[See rule 16CC]

Audit report under section 10(23C) of the Income-tax Act, 1961, in the case of any fund or trust or institution or any university or other educational institution or any hospital or other medical institution referred to in sub-clause (iv) or sub-clause (v) or sub-clause (vi) or sub-clause (via) of section 10(23C).

- (i) **We** have examined the Balance Sheet as at 31/03/2017 and the Income and Expenditure or Profit and Loss Account for the year ended on that date attached herewith of **THE JAMMU & KASHMIR PEOPLES DEMOCRATIC PARTY , AAEFT16 09G** (name and PAN of fund or trust or institution or any university or other educational institution or any hospital or other medical institution).
- (ii) **We** certify that the Balance Sheet and the Income and Expenditure Account or Profit and Loss Account are in agreement with the books of account maintained by the head office at **SRINAGAR** and **SRINAGAR** branches.
- (iii) Subject to comments below
- (a) **We** have obtained all the information and explanations which to the best of **our** knowledge and belief were necessary for the purpose of the audit.
- (b) In **our** opinion, proper books of account have been kept by the head office and branches of the above-named fund, or trust, or institution or any university or other educational institution or any hospital or other medical institution so far as appears from **our** examination of the books of account.
- (c) In **our** opinion and to the best of **our** information and according to the information given to **us** , the said accounts read with notes thereon, if any, give a true and fair view -
- (1) In the case of the Balance Sheet, of the state of affairs of the above-named fund, or trust, or institution or any university or other educational institution or any hospital or other medical institution as at 31/03/2017 and
- (2) In the case of Income and Expenditure Account or Profit and Loss Account, surplus or deficit or profit or loss for the year ended on that date.

The prescribed particulars are annexed herewith:

Place **SRINAGAR**
Date **02/09/2017**

Name **SHOWKAT AHMAD PEER**
Membership No. **509441**
FRN (Firm Registration Number)
Address **2ND FLOOR HOTEL MEHRAN J
EHANGIR CHOWK SRINAGAR**

Comments

CURRENT ASSETS & CURRENT LIABILITIES ARE SUBJECT TO CONFIRMATION FIXED ASSETS ARE SUBJECT TO PHYSICAL VERIFICATION

ANNEXURE
Statement of particulars
PART A
GENERAL

SHOWKAT AHMAD
(PARTNER)
M.N.

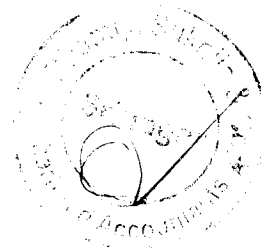
1.	Name of the fund or trust or institution or any university or other educational institution or any hospital or other medical institution.	THE JAMMU & KASHMIR PEOPLES DEMOCRATIC PARTY
2.	Address	
	Flat/ Door/ Block No.	HEAD OFFICE - 2 EMPORIUM LANE RESIDENCY ROAD
	Name of premises/ Building/ Village	
	Road/ Street /Post Office	
	Area/ Locality	SRINAGAR
	Town/ City / District	SRINAGAR
	State	JAMMU AND KASHMIR
	Pin Code	190001
3.	Permanent Account Number	AAEFT1609G
4.	Assessment Year	2017 - 18
5.	Sub-clause of section 10(23C) under which the fund or trust or institution or any university or other educational institution or any hospital or other medical institution is seeking exemption.	(iv)
6.	Number and date of notification/approval of the fund or trust or institution or any university or other educational institution or any hospital or other medical institution.	
	Number of notification /approval	Date of notification/approval
	1096	2015-03-03

**PART B -
APPLICATION OF INCOME FOR CHARITABLE OR RELIGIOUS OR EDUCATIONAL OR PHILANTHROPIC PURPOSES**

7.	Nature of charitable/ religious/ educational/ philanthropic activity [as referred to in sub-clauses (iv),(v),(vi) or (via) of section 10(23C)]	
8.	Total income of the previous year of the fund or trust or institution or any university or other educational institution or any hospital or other medical institution (₹)	0
9.	Amount of income of the previous year applied during the year wholly and exclusively to the objects for which it is established (₹)	0
10.	Amount of income of the previous year accumulated for application, wholly and exclusively, to the objects for which it is established, to the extent it does not exceed 15% of income of that year. (₹)	0
11.	Amount of income, exceeding 15% of income of the year, accumulated in accordance with clause (a) of the third proviso to section 10(23C). (₹)	0
12.	(a) Whether, during the previous year, any part of the income, not exceeding 15% of income accumulated in any earlier year, was applied for purposes other than to the objects for which it is established or has ceased to be accumulated for application thereto?	No
	(b) If the answer to (a) above is 'yes', then give details of income so applied or ceased to be so accumulated	
13.	(a) Whether, during the previous year, any part of the income of any earlier year exceeding 15% of the income, that was accumulated in accordance with clause (a) of the third proviso to section 10(23C) in that year, was applied for purposes other than to the objects for which it is established or has ceased to be accumulated for application thereto?	No
	(b) If the answer to (a) above is 'yes', then give details of income so applied or ceased to be so accumulated	
14.	(a) Whether, during the previous year, any part of the income of any earlier year exceeding 15% of the income, that was accumulated in accordance with clause (a) of the third proviso to section 10(23C) in that year, was not utilised for purposes for which it was accumulated during the period for which it was to be accumulated?	No
	(b) If the answer to (a) above is 'yes', then give details thereof, together with amount of income not so utilised.	

**PART C -
OTHER INFORMATION**

15.	(a) Whether any funds, other than the assets or voluntary contributions referred to in clause (b) of the third proviso to section 10(23C), were invested or deposited for any period during the previous year, otherwise than in the forms and modes specified in sub-section (5) of section 11.	No
	(b)	
16.	In relation to any income being profits and gains of business, -	
	(a) whether the business was incidental to the attainment of the objectives of the fund or trust or institution or university or other educational institution or hospital or other medical institution?	No
	(b) whether separate books of account were maintained in respect of such business?	No
	(c) if the answer to (a) and/or (b) above is 'no', then state the amount of such income. (₹)	0
17.	(a) whether during the previous year, any part of the accumulated income was paid or credited to any trust or institution registered under section 12AA or to any fund or trust or institution or any university or other educational institution or any hospital or other medical	No

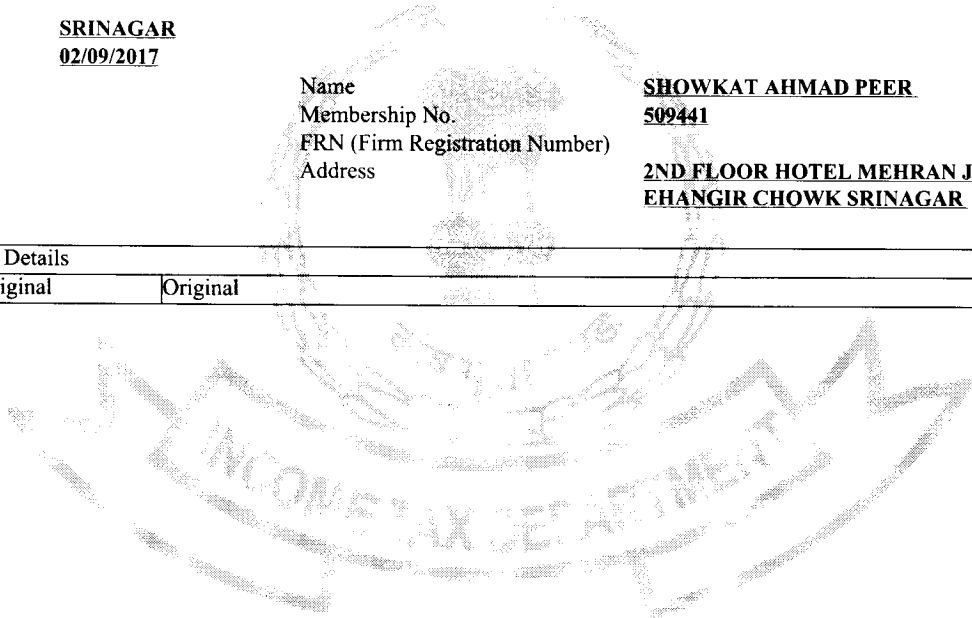


		institution referred to in sub-clause (iv) or sub-clause (v) or sub-clause (vi) or sub-clause (via) of clause (23C) of section 10?	
	(b)	if the answer to (a) above is 'yes', then give details thereof, together with the amount of income so paid or credited.	
18	(a)	Whether any voluntary contribution, other than voluntary contribution in cash or voluntary contribution of the nature referred to in clause (b) of the third proviso to section 10(23C), was held during the previous year, otherwise than in any of the forms or modes specified in sub-section (5) of section 11, after the expiry of one year from the end of the previous year in which such voluntary contribution was received?	No
	(b)	if the answer to (a) above is 'yes', then give details thereof, including the amount of such voluntary contribution.	
19	(a)	whether any anonymous donation referred to in section 115 BBC was received during the year? (See notes 2 &3)	No
	(b)	if the answer to (a) above is 'yes', then state the amount of such anonymous donation. (₹)	

Place **SRINAGAR**
Date **02/09/2017**

Name **SHOWKAT AHMAD PEER**
Membership No. **509441**
FRN (Firm Registration Number)
Address **2ND FLOOR HOTEL MEHRAN J
EHANGIR CHOWK SRINAGAR**

Form Filing Details	
Revision/Original	Original



(Handwritten signature)

(Rectangular stamp)

THE JAMMU & KASHMIR PEOPLES DEMOCRATIC PARTY

HEAD OFFICE:- 2 EMPORIUM LANE RESIDENCY ROAD SRINAGAR KASHMIR

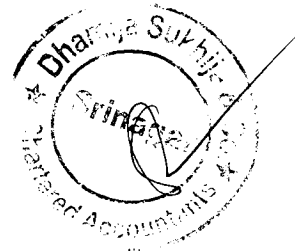
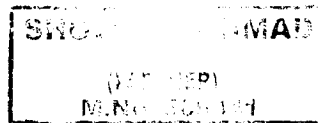
BALANCE SHEET AS ON 31-03-2017

<u>LIABILITIES</u>	<u>AMOUNT (RS)</u>	<u>ASSETS</u>	<u>AMOUNT (RS)</u>
<u>CAPITAL FUND ACCOUNT</u>		<u>FIXED ASSETS</u>	
Opening Balance	1833317.00	<u>FURNITURE & FIXTURE</u>	
Add Surplus	798722.00	Opening Balance	33833.00
		Less:Depreciation	<u>3383.00</u>
	2632039.00		30450.00
		<u>VEHICLES</u>	
		Opening Balance	2134098.00
		Less:Depreciation	<u>320115.00</u>
			1813983.00
		<u>COMPUTERS</u>	
		Opening Balance	58413.00
		Less:Depreciation	<u>8762.00</u>
			49651.00
<u>CURRENT LIABILITIES</u>		<u>CURRENT ASSETS</u>	
Expenses Payable	5064545.00	Cash in Hand	79623.00
Short Term Borrowings	25000.00	Cash at Bank	3857323.00
		Deficit	1890554.00
	<u>7721584.00</u>		<u>7721584.00</u>

Place: Srinagar

Date: 2/9/2017

As Per our Report of Even Date



THE JAMMU & KASHMIR PEOPLES DEMOCRATIC PARTY

HEAD OFFICE:- 2 EMPORIUM LANE RESIDENCY ROAD SRINAGAR KASHMIR

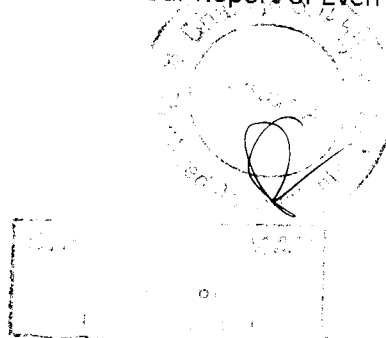
INCOME & EXPENDITURE ACCOUNT FOR THE YEAR ENDED ON 31-03-2017

<u>EXPENDITURE</u>	<u>AMOUNT (RS)</u>	<u>INCOME</u>	<u>AMOUNT (RS)</u>
Establishment	730800.00	Membership Fee	2775200.00
Telephone Postage	34829.00	Donations	2101500.00
Printing & Stationery	12329.00	Intt. On Bank Balance	34814.00
Office Rent	111320.00		
Staff Welfare	58010.00		
Electricity Charges	47453.00		
Newspaper & Media Charges	7085.00		
Election Charges	300000.00		
Meetings & Conference Exp.	1525.00		
Buntings etc	374850.00		
Distt Zones & Halqa Exp	2081400.00		
Depreciation	332260.00		
Misc Expenses	20931.00		
Excess of Income over Expd	798722.00		
	<u>4911514.00</u>		<u>4911514.00</u>

Place: Srinagar

Date: 2/9/2017

As Per our Report of Even Date



Income and Expenditure of J&K People's Democratic Party (Kashmir) as on 31.3.2017

<u>Expenditure</u>			<u>Income</u>		<u>Donation</u>	
<u>S.No</u>	<u>Particular</u>	<u>Amount</u>	<u>District</u>	<u>Amount</u>	<u>Cash</u>	<u>Cheques</u>
1	Establishment	400000	Kupwara	17300	52000	
2	Staff Welfare	9695	Bandipora	165900	19000	
3	Stationery	7846	Ganderbal	5000	29800	
4	Postage	227	Shopian	90000	35900	
5	Rent Of Office	60720	Kulgam	134900	19000	
6	Telephone Charges	15905	Pulwama	277200	56900	
7	Misc	11500	Anantnag	377800	78100	
8	Ms Mehbooba ji for for election	300000	Budgam	183000	55500	
9	Documentation	670	Srinagar	322600	93800	1100000
10	Buntings etc	374850	Baramulla	30000	29500	
11	Electricity Charges	33920	Kargil	45000		
12	Bank Charges	81.08				
	Total	1215414.08		1648700	469500	1100000
			<u>Donation</u>			
			By Cheque	1100000		
			By Cash	469500		
			Membership	1648700		
			Total	3218200		
	Cash In Har on 31.3.2017	24128.3			Membership Share of Distts & Zones	
	Balance in J&K Bank on 31.3.2017	2455064			Yet to Be paid	1236525

FOR J&K PEOPLES DEMOCRATIC PARTY


 Authorized Signatory



Income and Expenditure of J&K People's Democratic Party (Jammu) as on 31.3.2017

<u>Expenditure</u>			<u>Income</u>		
<u>S.No</u>	<u>Particular</u>	<u>Amount</u>	<u>Membership</u>	<u>Donation</u>	
			<u>District</u>	<u>Amount</u>	<u>Amount</u>
1	Establishment	330800	Jammu Urban	69900	67700
2	Staff Welfare	48315	Jammu Rural	52500	127400
3	Stationery	4483	Samba	82300	31500
4	Expenditure Meetings	1525	Udhampur	120000	8000
5	Rent Of Office	50600	Ramban	40900	32600
6	Telephone Charges	18697	Poonch	162500	44200
7	Misc	8680	Rajouri	112500	59600
8	Electricity Charges	13533	Kathua	60000	65900
9	News Paper	7085	Doda	157000	33000
			Kishtawar	157400	24900
			Reasi	<u>111500</u>	<u>37200</u>
			Total	1126500	532000
			Membership	1126500	
			Donation	532000	
			Bank Interest	<u>34814</u>	
			Total	1693314	
	Total	483718			
	Liability				
	Cash Balance on 31.3.2017	55495	Membership share of Districts & Zones		
	Balance in J&K Bank on 31 .3.2017	1402258.6	Yet to be paid		844875

FOR J&K PEOPLES DEMOCRATIC PARTY


 Authorized Signatory



J&K PEOPLES DEMOCRATIC PARTY

Liability of Distts & Zones etc for the year 2016-17 (Jammu)

District	Zone	Distt Share	Zone Share	Halqa Share
Doda	Bhaderwah Bhalesa	6875	8250	5500
	Doda	24875	29850	19900
	Inderwal	8725	10470	6980
Jammu Rural	Akhnoor	625	750	500
	Marh	1250	1500	1000
	Nagrota	1875	2250	1500
	Raipur Domana	8125	9750	6500
Jammu Urban	Gandhi Nagar	4975	5970	3980
	Jammu East	9375	11250	7500
	Jammu West	7500	9000	6000
Kathua	Basohli	625	750	500
	hiranagar	2500	3000	2000
	Kathua	6875	8250	5500
Kishtwar	Kishtwar	43100	51720	34480
Poonch	Poonch	29375	35250	23500
Rajouri	Darhal	1250	1500	1000
	nowshera	3125	3750	2500
	Rajouri	17500	21000	14000
Ramban	Banihal	6875	8250	5500
	Ramban	625	750	500
Samba	Samba	38750	46500	31000
	Vijaypur	8700	10440	6960
Udhampur	Chenani	14375	17250	11500
	Udhampur	16875	20250	13500
		264750	317700	211800
				794250

FOR J&K PEOPLES DEMOCRATIC PARTY


AUTHORIZED SIGNATORY

J&K PEOPLES DEMOCRATIC PARTY

Liability of Distts & Zone etc for the year 2016-17 (Kashmir)

District	Zone	Distt Share	Zone Share	Halqa Share
Anantnag	Anantnag	35750	42900	28600
	Bijbehara	29975	35970	23980
	Duroo	4350	5220	3480
	Kokernag	6250	7500	5000
	Pahalgam	18125	21750	14500
Bandipore	Bandipore	28725	34470	22980
	Gurez	6875	8250	5500
	Sonawari	5875	7050	4700
Baramulla	Sopore	7500	9000	6000
Budgam	Beerwa	31250	37500	25000
	Budgam	10025	12030	8020
	Chadura	1400	1680	1120
	Chararisharief	3075	3690	2460
Ganderbal	Ganderbal	1250	1500	1000
Kargil	Kargil	11250	13500	9000
Kulgam	Devsar	6250	7500	5000
	H S Bugh	21850	26220	17480
	Kulgam	5625	6750	4500
Kupwara	Karnah	4300	5160	3440
Kupwara	Langate	25	30	20
Pulwama	Pampore	14350	17220	11480
	Pulwama	17500	21000	14000
	Rajpora	31200	37440	24960
	Tral	6250	7500	5000
Shopian	Shopian	10000	12000	8000
	Wachi	12500	15000	10000

District	Zone	Distt Share	Zone Share	Halqa Share	
Srinagar	Amirakadal	31950	38340	25560	
	Batmaloo	12950	15540	10360	
	Eidgah	5000	6000	4000	
	Habakadal	3050	3660	2440	
	Hazrathbal	3250	3900	2600	
	Khanyar	4375	5250	3500	
	Sonwar	6050	7260	4840	
	Zadibal	14025	16830	11220	
	Total	412175	494610	329740	1236525

For J&K PEOPLES DEMOCRATIC PARTY


Authorized Signatory